GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOKSABHA UNSTARRED QUESTION No.687 TO BE ANSWERED ON 06.02.2023

Special Scheme for Displacement of Villages

687. SHRI UDAY PRATAP SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGEbe pleased to state:

- (a) whether any special scheme is being implemented/to be implemented by the Government for the displacement of the villages from the reserved areas to reduce human-wildlife conflict and to conserve the wild animals and if so, the details thereof;
- (b) the details of the amount released and utilised by Madhya Pradesh under the scheme during the last three years, year-wise; and
- (c) whether the Government has received proposals to increase the amount being given/allocated and if so, the details of the action taken by the Government in this regard ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

- (a) Management of Protected Areas is primarily the responsibility of States Governments/ UT Administrations. However, the Ministry provides financial assistance to State/UTs under Centrally Sponsored Schemes of 'Development of Wildlife Habitats' and 'Project Tiger' for Conservation and Management of Protected Areas and Tiger Reserves. This includes financial assistance for human-wildlife conflict mitigation and voluntary relocation of villages from National Parks/Sanctuaries and Tiger Reserves.
- (b) Details of amount released and utilized by Madhya Pradesh for village relocation during the last three years, as per the information provided by the State Government, areannexed.
- (c) No such proposal has been received from the State of Madhya Pradesh.

Annexure

Year	Name of Scheme	Allotment	Expenditure
		(₹ in lakh)	(₹ in lakh)
2019-20	3730-Vanyajiv Paryavas ka Samanvit	526.30	10.30
	Vikas		
	5109-Compensation for Relocation and	6191.54	3376.96
	Acquisition of Rights in PAs		
	9667-NPV CAMPA	2172.00	2172.00
	Total	8889.84	5559.26
2020-21	3730-Vanyajiv Paryavas ka Samanvit	1570.74	1570.74
	Vikas		
	5109-Compensation for Relocation and	1540.00	1540.00
	Acquisition of Rights in PAs		
	Total	3110.74	3110.74
2021-22	5109-Compensation for Relocation and	993.75	860.00
	Acquisition of Rights in PAs		
	Total	993.75	860.00

Details of the amount released and utilized by State of Madhya Pradesh for village relocation